

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/138/2022 in Company Petition/58/2021
NAME OF THE COMPANY	Viswaroopa Info Services India Pvt Ltd & 9 others
NAME OF THE PETITIONER(S)	Pushpa Latha K & another
NAME OF THE RESPONDENT(S)	Viswaroopa Info Services India Pvt Ltd & 9 others
UNDER SECTION	241

ORDER

IA (CA)/138/2022

Present: Ld. Counsel Mr. Rithesh Kallepu for the Applicant.

Ld. Counsel Mr. Kailash for the Respondent.

Ld. Counsel for the Applicant prays for an adjournment on the ground that Senior Counsel is not available today. Prayer is allowed. **Matter is adjourned to 19.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)